

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HINDUSTAN DORR OLIVER LIMITED Date of Commencement of Liquidation: 25-06-2018; List of Stakeholders as on Date: 20-05-2021; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				92626490.10				NA
2	Liquidation costs incurred till date				1608260020.41				NA
3	Secured financial creditors	4	19143061007.39	4	19143061007.39				Annexure 3
4	Unsecured financial creditors	3	16570854114.60	3	16566052891.60		4801223.00		Annexure 4
5	Operational creditors (Workmen)	40	2112323.00	40	1596090.00		516233.00		Annexure 5
6	Operational creditors (Employees)	841	237644331.62	841	237644331.62				Annexure 6
7	Operational creditors (Government Dues)	6	1307267484.00	4	618553822.00			688713662.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	138	1314518851.78	132	1118440336.75		181413727.13	14664787.90	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1032	38575458112.39	1024	39386234989.87	0	186731183.13	703378449.9	